

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
CA(CAA)-79(PB)/2019

IN THE MATTER OF:

Himtaj Builders Pvt. Ltd. and
Latent Light Trading Pvt. Ltd.

..... Petitioners/Applicant

Under Section 230-232

Order delivered on 09.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Videh Vaish, Mr. Tushar Gupta & Mr. A.F. Faizi,
Advs.

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)